

No. O.A. 350/01498/2016

Date of order: 7.2.2018

**Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

For the Applicant : Mr. K. Sarkar, Counsel

For the Respondents : Mr. R. Roychoudhury, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Mr. K. Sarkar, Ld. Counsel for the applicant and Mr. R. Roychoudhury, Ld. Counsel for the respondents is present.

2. Ld. Counsel for the respondents submits that the prayer of the applicant has been accepted by the respondents and her grievance would be redressed shortly and the applicant has been treated as eligible for family pension, subject to fulfilment of other conditions.

3. Let the case be examined fully and finally and the decision be communicated to the applicant within 4 weeks.

4. The O.A. is disposed of accordingly. No costs.

**(Nandita Chatterjee)
Administrative Member**

**(Bidisha Banerjee)
Judicial Member**

SP